

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4- IA/579(AHM)2024
in
CP(IB)/317(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Kirtanlal & Sons

.....Applicant

V/s

Himanshu Harshad Choksi

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rahul S. Bhavsar, Adv. a.w. Mr. Nipun Singhvi, Adv.

ORDER

IA/579(AHM)2024

This is an application filed by the Resolution Professional to place on record status report for the period from 04.03.2024 to 03.04.2024. The same is taken on record, with all just exceptions. Place the report with the main file for further reference.

With this, IA/579(AHM)2024 stands disposed of.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)